

PROFORMA- I

**STATEMENT SHOWING EXPENDITURE FROM 01.04.2021 TO 31.03.2022 AND SURRENDER OF SAVINGS
(To be furnished on 31.03.2022)**

Name of Court:

Head of Account: 2014-00

(Separate sheets to be used for Minor Heads 2014-00-800-89, 2014-00-800-88, 2014-00-800-86, 2014-00-112-99 & 2014-00-103-96-01)

Head of Account	Allotment Received during the year 2021-2022 (₹)	Expenditure from 01/04/2021 – 31/12/2021 (9 months) (Reconciled) (₹)	Expenditure from 01/01/2022 – 31/03/2022 (3 months) (₹)	Total Expenditure (01/04/2021 – 31/03/2022) (₹) (3 + 4)	Amount Surrendered (₹) (2-5)	Reasons / Remarks
1	2	3	4	5	6	7
01-Salaries						
1- Pay						
2-DA						
3-HRA						
4-Medical Reimbursement						
5-Other Allowances						
02-Wages						
01-Pay						
02-DA						
03- Other allowance						
04- Consolidated pay						
05-Daily wages						
04-Travel Expenses						
01- Tour TA						
02- Transfer TA						
04-LTC						
05- Office Expenses						
01-Water Charges						
02-Electricity Charges						
03-Telephone Charges						
04-Other Items						
06-Rent, Rates and Taxes						
18- Maintenance						
21-Motor Vehicles-						
01- Purchase of vehicles						
02- Repair and Maintenance						
34- Other Charges						
45- Petrol, Oil, Lubricants						
67-Basic Amenities to Public						
97-Hire Charges of Motor Vehicles						
99-Information Technology						

Details Of Onam Advance Disbursed Under the Head During the Financial Year

	Amount Disbursed
Employees other than Part Time Contingent Employees	
Part Time Contingent Employees	

Place:
Date:

Signature:
Name & Designation

PROFORMA- II

**STATEMENT SHOWING EXPENDITURE FROM 01.04.2021 TO 31.03.2022 AND SURRENDER OF SAVINGS
(To be furnished on 31.03.2022)**

Name of Court:

Head of Account: 2014-00-800-93

Head of Account	Allotment Received during the year 2021-2022 (₹)	Expenditure from 01/04/2021 – 31/12/2021 (9 months) (Reconciled) (₹)	Expenditure from 01/01/2022 – 31/03/2022 (3 months) (₹)	Total Expenditure (01/04/2021 – 31/03/2022) (₹) (3 + 4)	Amount Surrendered (₹) (2-5)	Reasons / Remarks
1	2	3	4	5	6	7
2014-00-800-93-Provision for Satisfying the Supreme Court Directions to Provide Better Service Conditions to Judicial Officers						
2014-00-800-93-02-05-Wages						
2014-00-800-93-06-Rent, Rates and Taxes (Residential rent of Judicial Officers)						
2014-00-800-93-21-Motor Vehicles-1-Purchase of Vehicles						
2014-00-800-93-21-Motor Vehicles-2-Repairs and Maintenance						
2014-00-800-93-34-03-Other Items						
2014-00-800-93-45-P.O.L.						

Place:

Date:

Signature:

Name & Designation

PROFORMA- III

STATEMENT SHOWING EXPENDITURE FROM 01.04.2021 TO 31.03.2022 AND SURRENDER OF SAVINGS
(To be furnished on 31.03.2022)

Name of Court:

Head of Account	Allotment Received during the year 2021-2022 (₹)	Expenditure from 01/04/2021 – 31/12/2021 (9 months) (Reconciled) (₹)	Expenditure from 01/01/2022 – 31/03/2022 (3 months) (₹)	Total Expenditure (01/04/2021 – 31/03/2022) (₹) (3 + 4)	Amount Surrendered (₹) (2-5)	Reasons / Remarks
1	2	3	4	5	6	7
2014-00-800-87 - Purchase and Installation of Computers in Subordinate Courts.						
2014-00-800-85 – Implementation of E- Court						
2014-00-800-81 - Technical Modernisation of Judicial System						
2014-00-800-79-Modernisation of Subordinate Courts						

Place:

Date:

Signature:

Name & Designation